

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 223 of 2019 [CP 88 of 2018] With
IA 95 of 2019

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.11.2020**

Name of the Company: Vinay Kumar Gupta
V/s
Visharad Formulations Pvt Ltd & Ors

Section: 241-242 of the Companies Act, 2013/424(h) of Co.Act 2013 r.w 11 of NCLT
rules 2016

ORDER

No one appeared for the Petitioner as well as Respondent.

The matter stands adjourned to 08.01.2021 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 5th day of November 2020.